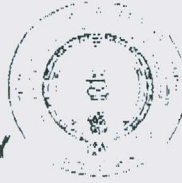


CH.MANAVENDRANATH ROY
REGISTRAR GENERAL



HYDERABAD
Pin:500066

(011) 2344 6164
(Fax) 2311 6155

Roc.No.1281/SO/2017

Dt. 9.05.2017

To
All the Unit Heads in the States of Telangana
and the State of Andhra Pradesh.

Sir,

Sub: High Court of Judicature at Hyderabad –Are Cooperative Societies are receiving deposits from public/members in your unit- Certain information – called for- Reg.

Ref: Letter dated. 20.04.2017, from the Commissioner for Cooperative & Registrar of Co-operative Societies Telangana, Hyderabad.

Adverting to above subject and reference cited, as directed you are requested to furnish the details of deposits made with Cooperative Credit Societies by the District Court or any other Court in the unit in respect of money relating to surety amounts in bail matters, money deposited by insurance companies, etc., or any other money relating to court on or before 15.05.2017 without fail.

Yours sincerely,

Ch. Manavendra Nath Roy
REGISTRAR GENERAL 9/5

Sm
At. 10/5/2017:

Communicated to all the presiding officers to send the information in respect of money relating to surety amounts in bail matters etc. as per FAR registers with list of cases and showing amount immediately by return of post.

D/S
2545
10/5

[Signature]
Dist. & Sessions Judge
NIZAMABAD.